

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED

1	NAME OF THE CORPORATE PERSON	VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	11/02/2014
3	AUTHORITY UNDER WHICH THE CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies- Karnataka, Bangalore
4	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF THE CORPORATE PERSON	U52590KA2014FTC073556
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SY NO. 7(P) & 93P, ELECTRONIC CITY, PHASE II, INDUSTRIAL AREA, BEGUR HOBLI, BANGALORE -560100, KARNATAKA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	September 21, 2022.
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	B Mahesh Shenoy Flat No. 102, 1 st Floor, Gangothri Parshwa Krupa, 16 th Main Road, 4 th T Block, Next to Ample Mart, Jayanagar Bangalore South, Bengaluru, Karnataka- 560 041 Email: bmaheshshenoy@gmail.com (M) :93412 56531 IBBI REGISTRATION NUMBER: IBBI/IPA-002/IP-N01069/2020-2021/13478
8	LAST DATE OF SUBMISSION OF CLAIMS	October 21, 2022

NOTICE IS HEREBY GIVEN THAT VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on September 21, 2022;

The stakeholders of VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before October 21, 2022 to the Liquidator at the address mentioned at Sl.No. 7;

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: 21/09/2022.

Place: Bengaluru

B Mahesh Shenoy

Liquidator

IBBI Registration Number:

IBBI/IPA-002/IP-N01069/2020-2021/13478

AFA validity upto 12/05/2023.



NOTICE BOARD

CORPORATE ASSOCIATE DIARY APPOINTMENTS, MOVEMENTS, CELEBRATIONS, HONOURS

AWARD-CANARA BANK

Union Finance Minister Nirmala Sitharaman felicitated the Top Performing Public Sector Banks under EASE-4.0 Reform Index for Q4 FY 2021-22, in the event organized by IBA in Mumbai. Canara Bank was awarded 3rd Award under the prestigious EASE Reform Index Award 2022 (EASE 4.0 Awards). Canara Bank has also been awarded 1st prize under the theme Institutionalising Prudent Banking. The award was received by L V Prabakar, MD & CEO, Canara Bank.



INTERNATIONAL SYMPOSIUM AT VIT-AP SCHOOL OF BUSINESS

VIT-AP School of Business in association with the Academic Research office, VIT-AP University is organizing a 5-day International Symposium on Writing and Publishing Research Articles in High Impact Journals from 13th Sep to 17th September 2022. During the inauguration, Chief Guest of the event Gnanan, CEO, ViVoSoft Technologies (USA) stressed upon the importance of Research and the opportunities to explore the industry needs. He urged the participants to focus on high impact quality research, innovate and explore business opportunities for research to be fruitful. The programme was presided by Dr. S.V. Kota Reddy, VC, VIT-AP University, who spoke about the research culture at VIT-AP University and highlighted that the university is ranked no. 1 among the Emerging State Private Universities as per Outlook Rankings 2022. Dr. Ravindra Dhuli, Dean Academic Research stressed on the importance of research. Coordinator of the event Dr. Arun Kumar gave an overview of the program. Dr. Raghavendra, Associate Dean, VSB welcomed the gathering and Dr. Jagadish M, Registrar, VIT-AP University proposed the vote of thanks. The symposium is attended by over 300 researchers across 7 countries including India.



AWARD-BANK OF BAROD

Bank of Baroda Chennai Zone is being honoured by CM of Tamil Nadu M K Stalin for their excellence performance last year in MSME & Treds platform performance "Extending shoulders to MSME". The award being received by Saravankumar A. GM & Zonal Head, Chennai Zone at the hands of CM in the function held today (16th Sept 2022) at Madurai. It is a notable milestone & achievement for our Bank in Tamil Nadu, among the fierce competition from Top Bank & other local Banks present in the State.



HITS CELEBRATE PONNONAM '22

Hindustan Institute of Technology & Science, Padur celebrated Ponnonam '22, an annual event upholding the joy and vigour of Onam. The event was graced by Dr. Elizabeth Verghese, Chancellor, HITS and popular Indian Actress & Model Parvati Nair as the Chief Guests. Other dignitaries, Dr. SN Srinahra, VC, HITS; Dr. Pon Ramalingam, Registrar, HITS; Dr. A. Sivatharan Pillai, Father of BrahMos & Professor Emeritus, HITS; & the HoDs and staffs presided over the event. The event began with the Singari Melam welcoming procession of the Chief Guest Parvati Nair & Chancellor Dr. Elizabeth Verghese, followed by the lighting of a ceremonial lamp marking the auspicious start to the event. Dr. Elizabeth Verghese delivered the key address where she expressed the joy of celebrating Onam at the campus after 2 long years since the Corona outbreak. The Chancellor emphasized the importance of celebrating festivals together and how including the people of diverse groups in the celebration makes it livelier and more colourful. She also spoke about the importance of charity & social causes which should be taken up by the youth to uplift society. Following this speech, Chief Guest Parvati Nair thanked Hindustan University for the invitation to this event.



CANARA BANK RAISES RS 2000 CRORE IN BASEL III COMPLIANT ADDITIONAL TIER I, SERIES II BONDS 2022-23

Canara Bank has raised Rs. 2,000 cr in Basel III compliant Additional Tier I (AT-I), Series II bonds, at a coupon rate of 7.99% per annum. The cutoff of 7.99% for Rs. 2,000 cr of AT-I bonds issuance is 25 bps lower than the cutoff of 8.24% for the bank's previous AT-I issuance during 2022. The issue received overwhelming response from investors, with bids for more than Rs. 5,825 cr against a base issue size of Rs 500 cr and green shoe option of Rs. 1,500 cr. The said Additional Tier I bonds are perpetual in nature. However, it can be called back by the issuer after fifth anniversary from the deemed date of allotment or any anniversary date thereafter. The Bank's AT-I bonds are rated as "AA+/Stable" by CRISIL Ltd. & India Ratings & Research Ltd. During FY 2022-23, including current issuance, Bank has raised Basel III Compliant Additional Tier I bonds of Rs. 4,000 cr and Basel III Compliant Tier II bonds of Rs. 2,000 cr.

SRM UNIVERSITY-AP FLAGGED OFF 487 KM RELAY RUN ROM 2022

To raise awareness on child safety, child disability and environment conservation Amaravati, September 06, 2022 SRM University-AP flagged off a 487 km relay run with a flaming torch that will be concluded at the SRM KTR campus on September 8, World Physiotherapy Day. "This group of 90 runners will set a record and inspire thousands of people on their way", said Prof. K Hemachandra Reddy, Chairman, Andhra Pradesh State Council of Higher Education, igniting the torch that mirrors the Olympic torch. SRM AP Prof V Rao expressed his delight to host the starting point of ROM (Resounding Overnight Moments) 2022: THE PHYSIO RUN. Prof. Li Col Arunachalam Ravikumar, Pro-VC, Medical & Health Sciences, appreciated the event. Prof. T.S. Veeragoudham Dean, SRM College of Physiotherapy, highlighted the functional interdependency that physiotherapy provides. Official Records Officer - World Records Union, H. Shareefa said that it is the responsibility of civilised citizens to promote national and community level child protection systems.



PROMOTING TOURISM IN KARNATAKA

Department of Tourism, Govt of Karnataka (Karnataka Tourism), in its endeavor to promote tourism in the state, had recently organized exclusive marketing meets in Amsterdam & Brussels. These marketing meets are in continuation of the earlier ones conducted in Amsterdam, Brussels and other European cities. These roadshows are being followed by Karnataka Tourism's participation in the prestigious ITM Top Resa trade fair being held in Paris (20-22 September, 2022). The Karnataka Tourism delegation is being led by Dr. NV Prasad, IAS - Secretary to Government - Tourism Department along with members from the tourism industry of Karnataka.



UPI LITE, CANARA QR SOUNDBOX & CANARA A1I MERCHANT APP

Canara Bank has recently come out with three important features to provide to its customers a unique digital experience. These are UPI LITE, Canara QR Soundbox and Canara A1I Merchant App. Since the launch of UPI in 2016, the platform has gained huge popularity. For August 2022 alone, 657 Cr UPI transactions amounting Rs.10,72,792 Cr were processed through entire financial ecosystem and more than 55% of such transactions are low value transactions. As per RBI directions and in coordination with NPCI, Canara Bank has launched a new version of UPI as UPI LITE through BHIM app, to cater seamless services of UPI for small value transactions upto Rs.200/- UPI LITE is an "On-Device" wallet for frequent low value transactions, applicable for transactions upto to Rs.200/-.



KCLAS SIGNS MOU WITH MUKTHA FOUNDATION, BENGALURU

Kumaraguru College of Liberal Arts and Science (KCLAS) Coimbatore signed a MoU with Muktha Foundation, Dr. Ashwini N. V. Founder-Director & Dr. Vijila Edwin Kennedy, Principal. KCLAS signed the memorandum in the presence of other dignitaries. This MoU will provide a platform for students to improve the application-based domain competence, research skills and employability. Further it will enhance faculty excellence along with sharing of expertise and resources to improve the quality of education. The partnership also aims to create an impact in the community especially women and girls in the region.



BEL CELEBRATES PARTNERSHIP WITH MSMEs AT KOTA CONCLAVE

Navratri defence PSU BEL participated in the National Defence MSME Conclave & Exhibition held at the Dussehra Ground, Kota, Rajasthan, which is organised by the Dept. of Defence Production, Min. of Defence, in association with the Society of Indian Defence Manufacturers. The Conclave showcases Indian defence capabilities, empowers the armed forces and motivates students. BEL showcased its efforts in indigenisation and celebrated its partnership with MSMEs in this forum. The Lok Sabha Speaker, Om Birla, inaugurated the Conclave. Ajay Bhat, MoS for Defence & Tourism, & Sanjay Jaju, Additional Secretary (Defence Production) & CEO, Defence Innovation Management, Ministry of Defence, visited & greatly appreciated involving of MSMEs in the quest for Atmanirbhar Bharat and Make in India. The BEL team at the Conclave is led by Manoj Kumar, ED (National Marketing), & Manoj Jain, OSD. BEL officials interacted with local MSME entrepreneurs who showed keen interest in partnering with BEL.



HITS HOSTED A SIGNING CEREMONY

Hindustan Institute of Technology and Science, Padur, hosted the signing ceremony of the Letter of Intent as the academic partner, between the District Rural Development Agency, Govt. of TN & the City of Trier, Germany in association with Int'l Urban & Regional Corporation & Trier Univ. of Applied Sciences, Germany, with an intent to evaluate, discuss & ideate some of the feasible sustainable development practices which can be implemented by both the parties. The LOI was signed by R.V. Shajevana I.A.S., Sub-Collector, Chengalpattu District, A. Verghese, Director, HITS; Prof. Peter Koenig, Project Lead-DAAD & IURC Projects; Dr. Karl Hofmann Van-Kap-Herr, Co-Lead DAAD Project; Dr. Panagiotis Karanous, Urban Development Expert IURC & Elise Limbacher, Coordinator International Relations & Sustainability.



FRESHERS DAY EVENT-SRUJAN

Guru Shree ShanthiVijay Jain College for Women, Vepery organized a scintillating event SRUJAN, to welcome the First year students on board. Principal Dr.M.K. Malathi motivated the newly joined students, who participated enthusiastically and exhibited their talents in various events such as Dance, Singing, Mimicry and Face painting. The best performer of the Day Avatika of I BBA, was declared as Srujan.



JERUSALEM COLLEGE OF ENGINEERING, CHENNAI

Department of Management Studies and Entrepreneurship Development Cell, Jerusalem College of Engineering, organized a Guest Lecture on "Personal Branding for Entrepreneurs", held on 02nd September, 2022 for students of II-year MBA. Ms. Nicky Jain, Co-Founder and CEO, CANIT Solutions, Chennai, India, presided over the session and gave her experiences in building a personal brand. The speaker highlighted the need to be unique, in order to build self-brand. The students were highly enlightened on how to develop a personality that would become a successful brand.



BLOOD DONATION CAMP ORGANIZED AT KCT

A total 181 units of blood was collected as part of a blood donation camp organized at Kumaraguru College of Technology. Coinciding with the support of Shanthi Social Services, a Coimbatore based public charitable trust on Friday. The blood donation camp was organized by the voluntary blood donors club of KCT for which about 500 students had registered expressing their willingness. Out of them, 181 people donated blood after a preliminary medical checkup confirming their eligibility to donate blood. According to B Raja Vijayan, President, Voluntary Blood Donors Club, about 90 percent of the donors were first time donors. "The club had carried extensive awareness drive ahead of the blood donation camp highlighting the importance of donating blood for saving precious lives and how it is also good for personal health," said Raja.



YUVA BOOT CAMP BY KIED

The valuable lessons of entrepreneurship should be made part of the school and college curriculum said Kerala Industries Minister P Rajeev. He was speaking after inaugurating the "Yuva Boot Camp" organized by the Kerala Institute for Entrepreneurship and Development (KIED). The Minister said that there was much response to the Government's initiatives to encourage entrepreneurship among the state's youth. However, 'entrepreneurship' as a concept is not given due importance in the syllabus. "I hope entrepreneurship will be included in the curriculum as part of the reforms initiated by the Education department," P Rajeev said. The Kerala government is celebrating the financial year 2022-23 as the 'Year of Enterprises' and targets establishing one lakh micro medium-small enterprises (MSMEs) in one year. As per the figures till September 13, a total of 54187 new enterprises were registered in the state, which is a historic achievement, he said.

TUMKUR VEERASHAIVA CO-OP BANK LTD.

A.O. Dr. S. Radhakrishna Rao, S.S. Puram, Tumkur- 571022, Ph.No: 0810-2254254, 2254257, Email: vee@tumkur.coopbank.com

POSSESSION NOTICE (Rule 8(1)) (For Immovable Property)

Whereas the undersigned being the Authorised Officer of the Tumkur Veerashaiva Co-Op Bank Ltd., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the power conferred under Section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002 issued a demand notice dated 01.07.2022 calling upon the borrower 1. Mr. Ramesh H S/o Huchappa 2. Mrs. Yashoda Y/o Ramesh H, 3. Master Kiran S/o Ramesh H & 4. Mrs. Divya S/o Ramesh H, all residing at Latha Nagar, B.H Road, Basavanahalli, Nelamangala Taluk, Bangalore Rural District-562123, to repay the amount mentioned in the notice being Rs.2,62,662/- (Rupees Two Lakhs Ninety Two Thousand Six Hundred Sixty Two Only) as on 22/06/2022 within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 4(b) of Section 13 of the Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on this the 16th day of September of the year 2022. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Tumkur Veerashaiva Co-Op Bank Ltd., Nelamangala Branch, Bangalore, for an amount of Rs.2,62,662/- (Rupees Two Lakhs Eighty Six Thousand Eight Hundred Eight Only) as on 14/09/2022 and interest thereon.

The borrower's attention is invited to provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets.

Description of the Secured Assets:
All that piece and parcel of the Northern Portion of the property bearing Site No. 4, Khatta No.1264, Basavanahalli Village, Kasaba Hobli, Nelamangala Taluk, Bangalore Rural District, measuring East to West 35 feet, North to South 17.1 feet, with RCC Roofed Building and bounded by the following boundaries: Bounded By: East: 25 feet wide Road, West: Others Property, North: Site No.5, South: Halfacre with Site No. 6, belonging to H.L. Lakshmi.
Date: 16.09.2022
Place: Bengaluru
Sd/- Authorised Officer
Tumkur Veerashaiva Co-Op Bank Ltd.

POSSESSION NOTICE (Rule 8 (1)) (For Immovable Property)

Whereas the undersigned being the Authorised Officer of the Union Bank of India, Guttigere Branch, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under Section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice dated 11.08.2021 calling upon the Borrowers: (1) Mrs. Marina Clara (2) Mr. M. Anthony Raj and Co-borrowers: Mrs. Vaculamma M. to repay the amount mentioned in the notice of Rs.17,50,033.50 (Rupees Seventeen Lakhs Fifty Thousand Thirty Three and Paise Fifty Only) and interest thereon within 60 days from the date of receipt of the said notice. The Borrowers having failed to repay the amount, notice is hereby given to the Borrowers and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 8 of the Security Interest (Enforcement) Rules 2002 on this the 15th day of September 2022.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Union Bank of India, Guttigere Branch for an amount of Rs.17,50,033.50 + UCI thereon. The borrower's attention is invited to the provisions of Sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of Secured Assets:
All that piece and parcel of the property bearing Site No. 55, V.P.Khatta No. 103255, formed in converted Sy.No. 189, duly converted for Non-Agricultural residential purposes, vide M. D. DIS. ALN SR(S), 63/1989-90, dated: 30.05.1989, issued by the Deputy Commissioner, Bangalore District, Bangalore, situated at Somanahalli Village, Uttarahalli Hobli, Bangalore South Taluk measuring East to West: 30.0 feet, North to South: 40.0 feet, in all measuring: 1200 Square feet and Bounded on the East by: Site No. 56, West by: Site No. 54, North by: Road, South by: Site No. 22.

Date: 15.09.2022
Place: Bengaluru
Authorised Officer
Union Bank of India

Biocon Limited

CIN: L24234KA1978PLC003417
Registered Office: 20th Km, Hosur Road, Electronic City, Bengaluru, Karnataka - 560100, T: 91 80 2808 2808; F: 91 80 2852 3423
Email: co.secretary@biocon.com; Website: www.biocon.com

PUBLIC NOTICE

This is to inform the public that the SEIAA (State Level Environment Impact Assessment Authority) has issued Environmental Clearance to M/s. Biocon Limited. File no. SEIAA 63 IND 2021 dated 23.08.2022 for its expansion of manufacturing capacity at Biocon Limited, 20th km, Hosur Road, Electronic City Post, Bengaluru Urban District, Karnataka State - 560100.

The Environmental Clearance issued by SEIAA is available on the official website of SEIAA, Karnataka (<http://seiaa.karnataka.gov.in>) & MoEF & CC (<http://environmentclearance.nic.in>) and copies are available with the State Pollution Control Board.

Union Bank of India, SSI Branch Yeshwantpur

No.431, 1st Floor, Tumkur Road, Yeshwantpur Industrial Suburb, Bangalore - 560022, Ph: 080-2295824041

PUBLIC AUCTION NOTICE FOR DISPOSAL OF BANK'S HYPOTHECAED VEHICLES

UBI SSI Branch hereby notifies that the following vehicles are being auctioned on "as is where is" basis

Sl. No.	Vehicle Type and year of purchase	Registration Number	Reserve Price of the Vehicle	Earnest Money Deposit (EMD)
01	EICHER 20.15 N CWC BS IV SLEEPER	KA 51 AA 8359	Rs. 12,00,000.00	Rs. 1,20,000.00
02	EICHER 20.15 N CWC BS IV SLEEPER	KA 51 AA 8369	Rs. 12,00,000.00	Rs. 1,20,000.00
03	TATA MOTORS BUS	KA 51 AA 8264	Rs. 10,00,000.00	Rs. 1,00,000.00

Auction Date: 29.09.2022, Auction Place: SSI Branch Yeshwantpur
TERMS AND CONDITIONS:
(1) The vehicles are available for inspection at SHREE KRUTHI FINANCIAL CONSULTANCY SERVICES PVT. Ltd., # 8, Gompa, Kumbalagode, Gollahalli Post, Bangalore-560074 on any working day between 10.00 am to 4.00 pm. Contact Person: Mr. Ganganna Contact No. 9844955555, 9620065555. (2) Bid Form to be submitted along with Earnest Money Deposit (EMD) by the successful bidder favouring Union Bank of India Yeshwantpur Branch. (3) All the expenses regarding the transfer, insurance and registration of vehicle to be borne by the purchaser only. (4) The purchaser shall have to pay the 25% of the amount immediately and remaining amount should be paid on or before 10 working days from the date of auction and take the possession of the vehicle. (5) For bid forms or any further information or details please contact the Branch Manager: P. Anil at 9535988912 or SSI Yeshwantpur Branch, 080 2295824041.

Place: Bengaluru
Date: 21.09.2022
Sd/- Authorised Officer
Union Bank of India

Tata Elxsi Ltd.

Registered Office: ITPB Road, Whitefield, Bengaluru, Karnataka-560048.

NOTICE is hereby given that the share certificates for the undermentioned securities of the company has been lost/Misplaced and the holder of the said securities/applicant has applied to the Company to issue duplicate certificate. Any person who has a claim in respect of the said securities should lodge such claim with the company at its Registered Office within 15 days from this date, else the Company will proceed to issue duplicate certificate without further intimation.

Company's Name	Folio Number	Shareholder's Name	Certificate Number	Distinctive Number	Number of Equity Shares
Tata Elxsi Ltd	EXK0080022	Kalpna Tiwari	32984	9266711-9266810	100

BENGALURU-22/09/2022

Osmanabad Janata Sahakari Bank Limited; Osmanabad

(Multi-Store)
Head Office: 24/23-30, 24/23-38, Soolapur Road, Osmanabad - 413 501
Email Id: headoffice@osjbankltd.com Tel. No: 02472-2218485

NOTICE INVITING TENDER

Osmanabad Janata Sahakari Bank Limited; Osmanabad invites experience CBS Vendors to participate in this Tender for Supply, Installation, Commissioning and Management of Core Banking Software (CBS), Datacenter, DR Center & Network-ASP model. Tender document consisting of qualifying information, eligibility criteria, specification, set of terms & condition of contracts & other details can be purchased from the Bank Head office between 11:00 AM to 17:00 PM on any working day, by remitting requisite tender cost as mentioned below through NEFT/DD (Osmanabad Janata Sahakari Bank Limited; Osmanabad).

Description	Tender Cost	EMD in Rs.
'CBS, Datacenter, DR Center & Network' ASP Model	Rs. 10,000/- + GST (Non - Refundable)	Rs. 2,00,000/-

Bank Details: Name of Bank: Osmanabad Janata Sahakari Bank Limited, Osmanabad
IFSC Code: HDFC0000635
Account Number: 0656036000031
Web address: www.osjbankltd.com
GSTIN: 27AAAB00079422E
Contact Number: (02472)-227162/83/64/85
2. Start for selling Tender Document: 22.09.2022
3. Last Date for selling of Tender Form: 26.09.2022
3. Last Date for Submitting Tender Form: 04.10.2022
The Bank reserves right to reject any or all the bids / proposals OR call-off entire process without providing any specific reason for the same.

Place: Osmanabad
Date: 21st Sept., 2022
Sd/-
Osmanabad Janata Sahakari Bank Ltd., Osmanabad

"IMPORTANT"

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FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED

3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Karnataka under Companies Act, 2013
4.	CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2002PTC132270
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	232, 7th Cross, Indragiri 1st Stage Bangalore KA 560018
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20 th September 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	M. Shivangya Muradhar Prasad Address: 44/27, 2 nd Floor, Spotlight, Vivekananda Park Road, Near Seetha Circle, Guttigere, Bangalore 560005 Email: jayashivangya@gmail.com Telephone No: 91-98655072 Registration Number: IBBI/UPA-002/IP-NO1069/2020-21/13478
8.	LAST DATE FOR SUBMISSION OF	20 th October 2022

8. LAST DATE FOR SUBMISSION OF CLAIMS: 20th October 2022
Notice is hereby given that the Finvatu Agggregator Services Private Limited has commenced Voluntary Liquidation on 20th September 2022. The stakeholders of Finvatu Agggregator Services Private Limited are hereby called upon to submit a proof of their claims, on or before 20th October, 2022, to the Liquidator at the address mentioned against item 1. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Shivangya Muradhar Prasad
Liquidator of Finvatu Agggregator Services Private Limited

Date: 20th September 2022
Place: Bangalore

SCHEDULE I FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED

IDENTIFICATION OF THE STAKEHOLDERS OF ROBOTIC TECHNOLOGIES PRIVATE LIMITED	
NAME OF THE CORPORATE PERSON	VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED
DATE OF INCORPORATION OF CORPORATE PERSON	11/02/2014
AUTHORITY UNDER WHICH THE CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies- Karnataka, Bangalore.
CORPORATE IDENTITY NUMBER/ LIMITED LIABILITY IDENTITY NUMBER OF THE CORPORATE PERSON	U2590KA2014FTC073556
REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Sy. No. 7(P) & 93(P), ELECTRONIC CITY, PHASE II, INDUSTRIAL AREA, BEGUR HOBLI, BANGALORE- 560 100.
LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	September 21, 2022

6. B. Mahesh Shenoy, Flat No. 102, 1st Floor, Gangotri Parvathi Krupa, 16th Main Road, 4th T Block, Near Seetha Circle, Guttigere, Bangalore 560005, Karnataka - 560 041.
Email: bmaheshshenoy@gmail.com
(M): 98412 56531
IBBI REGISTRATION NUMBER: IBBI/UPA-002/IP-NO1069/2020-21/13478
October 21, 2022

NOTICE IS HEREBY GIVEN THAT VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on September 21, 2022. The stakeholders of VATTIKUTI ROBOTIC TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before October 21, 2022 to the Liquidator at the address mentioned at Sl. No. 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.

Sd/-
B Mahesh Shenoy
Liquidator, IBBI Registration Number: IBBI/UPA-002/IP-NO1069/2020-21/13478
AFA validity upto 12/05/2023.

Date: 21/09/2022
Place: Bengaluru

தேசிய மருத்துவ கல்வி நிறுவனம் | தேசிய மருத்துவ கல்வி நிறுவனம்

ಪೂರಕಾರ್ಥಿ ಕಲಗ ದಸರಾ ದಾಗನ

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